

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.68/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/360/2016
NAME OF THE COMPANY	Sai Balaji Sponge Iron India Limited
NAME OF THE PETITIONER(S)	Magnifico Minerals Private Limited
NAME OF THE RESPONDENT(S)	Sai Balaji Sponge Iron India Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. SATISH KUMAR	RP	SKUMARACS@YAHOO.COM 9618320999	B.V. Satish Kumar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Jamaluddin G.	Advocate	gnadivoc@gnadivoc@gmail.com	Jamaluddin G.

Heard Shri B.V. Satish Kumar, Learned RP and Shri Jamaluddin G, Learned Counsel for the Respondent.

The Learned RP is directed to submit his report. Post the case on 13.11.2017.


Member (T)
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Member (J)